

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**IB-603(ND)2018**

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.08.2018**

**NAME OF THE COMPANY: M/s. Confluence Solutions V/s. M/s. Kalra  
Hospital SRCNC Pvt.**


**SECTION OF THE COMPANIES ACT: 9 of IBC 2016**

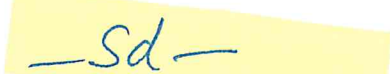
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**Present:** Counsel for the Petitioner

**ORDER**

Though the matter is listed for pronouncement today, at this stage, ld. Counsels submits that the matter has been settled. In view of the same, they have asked for postponement of the pronouncement for two days. To come up on 30<sup>th</sup> August, 2018 for recording the settlement.

  
(Deepa Krishan)  
Member (T)

  
(Ina Malhotra)  
Member (J)